GOVERNMENT OF INDIA MINISTRY OF DRINKING WATER AND SANITATION LOK SABHA UNSTARRED QUESTION NO. 4665 TO BE ANSWERED ON 30.03.2017

Water Quality

4665. SHRI NALIN KUMAR KATEEL:

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) whether the Union Government has conducted any review meeting with respect to water quality and sustainability of rural drinking water supply recently and if so, the details and outcome thereof;
- (b) whether the Government has received any feedback on ongoing programmes for supplying drinking water and if so, the details thereof;
- (c) whether the Government has allocated adequate resources strategically and prioritized drinking water supply schemes which are at an advanced stage of completion; and
- (d) if so, the details of the funds allocated or released for various projects in the country with special reference to Karnataka during each of the last three years and the current year, State and project-wise?

ANSWER

MINISTER OF STATE FOR MINISTRY OF DRINKING WATER AND SANITATION (SHRI RAMESH CHANDAPPA JIGAJINAGI)

- (a) The Ministry of Drinking Water and Sanitation (MDWS), Government of India had conducted Annual Action Plan meetings with all States / UTs and reviewed the performance of rural water supply sector including issues pertaining to water quality and sustainability and also to set targets for the next year. The main outcome of the meetings were that no new habitation will be sanctioned with water supply schemes under National Rural Drinking Water Programme (NRDWP) other than i) arsenic and fluoride affected habitations, ii) Gram Panchayats falling under Saansad Adarsh Gram Yojana (SAGY), iii) provision of piped water supply in open defecation free (ODF) verified villages and iv) Solar dual pump schemes of the Ministry.
- (b) & (c) Government of India has advised all the States / UTs to prioritise coverage of piped water supply schemes which are at an advanced stage of completion i.e., first priority to 75% and above physically completed schemes followed by 50% and above physically completed schemes. NRDWP funds shall be utilised for these projects with exception only to i) arsenic and fluoride affected habitations, ii) Gram Panchayats falling under SAGY and iii) provision of piped water supply in ODF verified villages and iv) Solar dual pump schemes of the Ministry. As per the feedback received from the States, as per the on-line Integrated Management Information System (IMIS) of the MDWS, 23,918 habitations have been provided piped water supply benefiting 1.44 Crore rural people of the country during 2016-17 (till 23/3/2017).
- (d) State-wise funds allocated, released and expenditure incurred during the last three years and current year (till 23/3/2017) including Karnataka State is at Annexure. Project-wise information is maintained by the respective States.

Annexure: referred in the reply to Lok Sabha Unstarred Question No. 4665 due for reply on 30/03/2017 State wise funds allocation, release and expenditure during the last three years and current year (up to 23/03/17)

																Ar	nexure – I
				Sta	te / UT wise	Financial Sta	tus under NR	DWP								Amount in Cr	ores)
		Fin. Year - 2013-14				Fin. Year 2014-15				Fin. Year 2015-16				Fin. Year 2016-17 as on 23.3.2017			
S. No	Name of the State	Opening Balance as on 1.4.2013	Allocatio n	Release	Exp.	Opening Balance as on 1.4.2014	Allocatio n	Release	Exp.	Opening Balance as on 1.4.2015	Allocatio n	Release	Exp.	Opening Balance as on 1.4.2016	Allocatio n	Release up to 23/03/20 17	Exp.
	Andaman And								•				•				
1	Nicobar	0.78	1.04	0.09	0.64		0.86	0.81	0.43	0.67	0.38	0.16	0	0.83	0.45	0.22	0
2	Andhra Pradesh	113.62	635.44	631.52	662.4	82.74	372.43	377.78	427.08	33.44	156.69	170.05	190.6	14.51	181.02	172.56	127.18
3	Arunachal Pradesh	17.99	218.23	237.32	230.97	25.77	87.21	109.83	119.5	16.09	58.08	65.4	66.23	15.26	101.39	100.5	51.37
4	Assam	199.82	470	524.97	635.18	92.7	501.1	585.32	586.88	92.64	268.26	284.11	216.2	160.83	402.15	346.5	152.38
5	Bihar	217.82	432.38	348.94	307.43	259.33	441.07	399.11	381.9	276.54	229.6	202.73	295.38	183.89	314.97	313.02	375.3
6	Chattisgarh	67.61	136.13	135.2	172.38	31.56	159.08	150.74	173.08	12.05	63.69	60.83	64.64	8.24	70.65	65.49	51.41
7	Goa	5.95	5.5	0	2.22	3.73	4.61	0	0	3.73	2.08	1.66	0	5.39	2.44	1.19	3.35
8	Gujarat	247.13	533.73	515.07	627.95	134.24	509.48	405.58	491.44	48.38	240.13	238.91	274.78	12.5	281.14	276.42	197.56
9	Haryana	85.59	229.46	229.52	301.15	13.96	218.09	277.98	228.82	63.13	97.65	122.65	150.74	35.19	114.71	111.01	64.77
10	Himachal Pradesh	67.78	150.51	130.81	153.33	45.27	131.84	120.89	120.18	45.97	65.2	64.38	69.88	40.48	69.65	63.31	59.57
11	Jammu And Kashmir	141.95	462.43	414.82	499.79	59.11	461.33	474.41	458.03	75.49	199.4	192.12	222.16	45.44	233.29	225.14	100.99
12	Jharkhand	122.36	172.85	253.28	277.96	102.26	169.86	175.18	206.88	89.26	126.85	132.09	133.7	99.65	115.86	110.63	130.67
13	Karnataka	256.64	868.76	897.29	928.81	237.76	623.2	563.91	622.37	179.31	307.62	278.08	366.68	90.71	360.07	341.64	194.28
14	Kerala	93.31	155.58	212.04	265.1	40.87	115.59	124.1	131.86	33.11	52.78	48.05	64.45	16.71	62.54	57.22	30.36
15	Madhya Pradesh	143	404.81	474.95	483.98	133.97	397.18	440.18	399.94	174.38	181.76	193.73	387.62	8.93	213.87	199.96	150.35
16	Maharashtra	553.97	788.48	690.27	657.46	587.39	780.06	748.23	901.96	433.66	344.16	330.88	584	180.69	413.57	387.53	282.62
17	Manipur	28.66	58.75	55.3	57.17	27.09	90.35	88.54	92.25	23.38	28.98	27.92	43.44	7.87	41.83	40.61	18.66
18	Meghalaya	34.12	92.18	103.4	114.81	22.89	59.61	69.5	81.02	11.6	30.52	31.24	30.92	12.2	42.02	40.42	27.1
19	Mizoram	24.78	38.41	44.89	33.37	36.3	42.43	34.5	39.81	30.99	17.71	17.32	23.16	25.15	25.33	24.49	9.17
20	Nagaland	3.69	61.31	61.07	52.38	12.38	108.19	101.44	86.45	27.37	39.27	38.53	61.9	4.25	37.93	36.84	14.28
21	Odisha	67.61	244.25	317.07	288.08	106.02	205.69	230.67	257.29	87.41	96.9	103.19	150.64	39.96	114.99	106.73	74.27
22	Puducherry	0.88	1.59	0.06	0	0.94	1.62	0	0	0.98	0.74	0	0	0.98	0.86	0.29	0
23	Punjab	26.04	96.89	147.95	159.05	14.94	93.88	97.38	90.23	22.1	39.77	42.79	36.57	28.31	46.02	45.79	52.1
24	Rajasthan	389.85	1231.05	1332.49	1572.96	199.22	1194.46	1304.64	1386.79	117.07	547.17	526.75	480.21	163.61	1114.56	1063.56	293.59
25	Sikkim	44.95	16.88	26.56	71.25	1.31	30.38	31.7	32.03	0.98	10.64	12.05	12.49	0.54	14.77	14.42	5.92
26	Tamil Nadu	185.44	304.63	387.11	527.57	44.97	367.36	382.46	432.39	5.48	169.5	182.35	164.85	27.49	157.6	155.19	129.51
27	Telangana	-	-	-	-	0	200.65	212.24	189.25	22.99	88.77	97.71	106.42	16.72	117.03	113.14	97.39
28	Tripura	6.27	59.29	89.93	94.19	3.4	62.06	68.31	64.81	8.18	28.07	31.68	39.97	0.8	39.48	38.83	24.59
29	Uttar Pradesh	539.18	923.18	804.92	858.5	485.61	1006.43	1073.22	1146.18	412.65	477.69	490.31	690.46	272.38	653.77	614.67	388.6
30	Uttarakhand	174.27	159.66	87.61	138.59	124.32	135.01	111.48	152.94	82.87	63.57	60.06	98.91	44.01	90.87	88.19	60.62
31	West Bengal	398.59	490.63	485.83	757.11	143.68	436.53	431.09	480.72	96.94	199.68	216.85	288.75	25.49	438.91	437.55	349.11
	Total	4259.65	9444.03	9640.28	10931.78	3074.01	9007.64	9191.22	9782.51	2528.84	4233.31	4264.58	5315.75	1589.01	5873.74	5593.06	3517.07